

26

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/108/2016
NAME OF THE PETITIONER(S) : C.J. Mathew
NAME OF THE RESPONDENT(S) : M/s August Builders & Contracts (India) Pvt. Ltd. & 3 others
UNDER SECTION : 397/398 & 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	MOHAN PULICKAL	Advr. for Petr.	
2.	Dr. K.S. Ravichandran, PEs S. Manjula Devi, ADV For KSA & CO	For respondents	

ORDER

Counsel representing both the parties are present. Counsel for the petitioners prayed time for submitting final arguments. Time extended at request. Put up on 30.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)